

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-313**

Appeal No-647/230-232/ND/2019  
CA (CAA) 128/ND/2019

**IN THE MATTER OF:**

M/s. Venus Management Consultants Pvt Ltd.

....Applicant

**SECTION**

Under Section 230-232

Order delivered on 23.09.2019

**CORAM:**

**JUSTICE SHRI R.D. KHARE (Retd.)**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

None present on behalf of the parties. In the interest of justice adjourned to 15.10.2019.

  
**(SUMITA PURKAYASTHA)**  
**MEMBER (T)**

  
**(JUSTICE SHRI R.D. KHARE)**  
**MEMBER (J)**

SLM